

Annexure-3

Name of the corporate debtor: M/S RAJGURU DEVELOPERS PRIVATE LIMITED; Date of commencement of CIRP-24th April, 2024; List of creditors as on: 02.12.2024

List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Assets Care and Reconstruction Enterprise Limited	08-05-2024	14,87,69,67,284.00	14,79,94,46,025.00	Secured	14,87,69,67,284.00	NA	NO	86.171%	NA	NA	-	-	-	-
2	Clearwater Capital Partners Singapore Fund IV Private Limited	05-09-2024	47,80,68,384.94	-	Secured	47,80,68,384.94	NA	NO	-	NA	NA	-	47,80,68,384.94	-	-
3	Clearwater Capital Partners Singapore Fund V Private Limited	05-09-2024	2,70,12,35,497.00	-	Secured	2,70,12,35,497.00	NA	NO	-	NA	NA	-	2,70,12,35,497.00	-	-